- ,(iii) Statement under jthe proviso to subsection (2) of section 16 of the Tariff Commission Act, 1951, explaining the reason why the documents referred to at (i) and (ii) above could not be laid within the period mentioned in that subsection.
- [Placed in Library. See No. LT-3642/64].
- IV. (i) Report (1964) of the Tariff Commission on the continuance of protection to the Caustic Soda Industry.
- (ii) Government Resolution No. 10(2)-Tar/64, dated the 14th December, 1964.
- (iii) Statement under the proviso to subsection (2) of section 16 of the Tariff Commission Act, 1951, explaining the reason why the documents referred to at (i) and (ii) above could not be laid within "the period mentioned in that subsection.
- [Placed in Library. See No. LT-3643/64].
- V. (i) Report (1964) of the Tariff Commission on the continuance of protection to the Aluminium Industry.
- (ii) Government Resolution No. 1(1)-Tar/64, dated the 9th December, 1964.
- [Placed in Library. See No. LT-364V64],
- VI. (i) Report (1964) of the Tariff Commission on the continuance of protection to the Dyestuff Industry.
- (ii) Government Resolution No. 14(1)-Tar/64, dated the 14th December, 1964.
- (iii) Government Notification No. 14(1)-Tarj/64, dated the 14th December, 1964, issued under section 3A of the Indian Tariff Act, 1934.

- (iv) Government Notification No. 14(1)-Tar/64, dated the 14th December, 1964, issued under section 3A of the Indian Tariff Act, 1934.
- [Placed in Library. See No. LT-3645/64].

ANNUAL REPORT (1963-64) AND ACCOUNTS OF THE NATIONAL INDUSTRIAL DEVELOPMENT CORPORATION LTD., NEW DELHI AND OTHER PAPERS.

THE MINISTER OP HEAVY ENGINEERING AND INDUSTRY TN THS MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): Sir, I beg to lay on the Table, under subsection (1) of section 819-A of **the** Companies Act, 1956, a copy each of the following papers:—

- Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1963-64, together with . the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-3664/64],

AUDIT REPORT (1962-63) ON THS ACCOUNTS OF THE CENTRAL SILK BOARD.

THE DEPUTY MINISTER IN TH* MINISTRY OF COMMERCE (SHRI S. V. RAMASWAMY): Sir, I beg to lay on the Table a copy of the Audit Report on the Accounts of the Central Silk Board for the year 1962-63. [Placed in Library. See No. LT-3665/64].

MESSAGE FROM THE LOK SABHA

THE BANARAS HINDU UNIVERSITY (AMENDMENT) BILL, 1964.

SECRETARY; Sir, I have to report to the House the following message received from the Lok Sabha, signed b_v the Secretary of the Lok Sabha: —

"I am directed to inform Rajya Sabha that Lok Sabha, at its sitting